## **RAJYA SABHA**

[19 August, 2004]

(b) and (c) The above stretch could be considered for widening to four lanes, subject to ascertaining feasibility of its implementation through private sector participation and *inter-se* priority of works.

#### Karnataka State Highways Improvement Project

1754. SHRI K.B. KRISHNA MURTHY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the amount of World Bank loan sanctioned to Karnataka State Highways Improvement Project-I;

(b) how many kilometers of road development had been taken under the above loan;

(C) whether the entire loan amount has been completely spent;

(d) whether the State Government of Karnataka has submitted the Highways Improvement Project-II seeking World Bank loan; and

(e) if so, the amount of loan sought for and the kilometers proposed to be taken up for development under the proposed project?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) to (c) This Ministry is responsible for development & maintenance of National Highways and does not monitor the projects on State Highways. However, Government of Karnataka has intimated that the World Bank has sanctioned a loan of \$360 million to Karnataka State Highways Improvement Project for improvement of 2381 km. of State Highways and Major District Roads and this amount has not been completely spent, since the project is still in progress.

(d) and (e) Proposals for loans from State Government are not routed through this Ministry.

### Proposals for National Highways in U.P.

1755. SHRI AMAR SINGH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of proposals received from the State of Uttar Pradesh relating to the construction of National Highways during the last two years;

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(b) the details of action taken thereon; and

(C) the details of funds released for development of roads in Uttar Pradesh during the last two years and how much fund has been earmarked in this regard for the current year?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) 272 Nos. of proposals amounting to Rs. 624.13 crores have been received from the State of Uttar Pradesh relating to construction of National Highways during the last two years

(b) On the basis of *inter-se* priority, merit of the proposals received and availability of funds, 145 Nos. of proposals costing Rs. 350.65 crores have been sanctioned during the last two years.

(c) Funds released during the last two years is as under:

2002-2003	-	Rs. 137.31 crores
2003-2004	-	Rs. 104.00 crores

During the current year *i.e.* 2004-2005 funds amounting to Rs. 138.00 crore have been earmarked for development of National Highways in Uttar Pradesh.

## Mumbai-Pune Expressway

# 1756. SHRI SANJAY NIRUPAM: SHRI RAJKUMAR DHOOT: SHRI EKANATH K. THAKUR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the State Government of Maharashtra has completed the work of Mumbai-Pune Expressway, costing about Rs.1630 crores, which forms part of the Golden Quadrilateral Project;

(b) if so, whether the State Government of Maharashtra nas requested the National Highway Authority of India for due reimbursement of 40- per cent of the project cost; and

(C) if so, when was the request made and what decision has since been taken for the reimbursement?

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